

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.1280/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

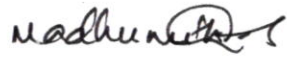
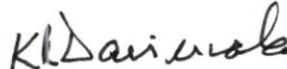
SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2018

NAME OF THE PARTIES: Sodexo Food Solutions India Pvt. Ltd.
V/s.
Hindustan Construction Company Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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14.	MADHUNITHA SRINIVASAN	ADVOCATE i/b. ADVAYA LEGAL. COUNSEL FOR RESPONDENT	
	KHODSHNUM R. DAVIERVALA a/w. RIA PANCHAL	ADVOCATE i/b. MULLA & MULLA & CBEC FOR PETNR.	

ORDER

CP 1280/I&BC/NCLT/MB/MAH/2017

1. Learned Representatives of both sides are present.
2. Seeking adjournment for filing Consent Terms. Granted.
3. Adjourned to **18.01.2018**.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

Date : 08.01.2018

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Sd/-

M.K. SHRAWAT

Member (Judicial)